

Shri Dasaratha Deb:  
 Shri Surendra Pal Singh:  
 Shri Yashpal Singh:  
 Shri Kolla Venkaiah:  
 Shri Kapur Singh:  
 Shri P. K. Ghosh:  
 Shri Ram Ratan Gupta:  
 Shri Bagri:  
 Maharajkumar Vijaya  
 Ananda:  
 Shri Y. D. Singh:  
 Shri P. Venkatasubbaiah:  
 Shri Tan Singh:  
 Shri Indrajit Gupta:  
 Shri A. V. Raghavan:  
 Shri Pottekkatt:

Will the Minister of Home Affairs be pleased to state:

(a) whether in September last several hundred cartridges were seized by the Delhi Police from the possession of an American national in a room of a New Delhi hotel;

(b) whether a large quantity of cartridges was also found on search of his private plane at Safdarjang Airport; and

(c) what action has been taken by Government in the matter?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). 766 and 10,000 shot-gun cartridges were recovered respectively, from the room in the Asoka Hotel and the private plane of the foreigner.

(c) He has been prosecuted under section 19(f) read with section 20 of the Indian Arms Act. The matter is *sub-judice*.

Shri Bhagwat Jha Azad: May I know whether the Government have been able to find out the source from which this foreigner brought this huge amount of cartridges into our country?

Mr. Speaker: That the enquiry should reveal. The matter is *sub-judice*.

Shri Bhagwat Jha Azad: But this can be said from where he brought it.

Mr. Speaker: How can they say. This also will have to be found out in the enquiry.

Shri Bhagwat Jha Azad: They can at least say that they have not found out.

Shrimati Savitri Nigam: May I know if the hon. Minister could give us any idea of the motive behind it?

Mr. Speaker: Order, order. What shall the police do then, if the hon. Minister gives the motive?

Shri Indrajit Gupta: I want to know whether that foreign airlines of which this gentleman is reported to be the chairman or president, has been continuing regular flights through India, touching Delhi. Is the position still unchanged?

Shri Datar: That airline had entered into a contract with Air India International, and therefore they were flying.

Mr. Speaker: Next question.

श्री म० ला० द्विवेदी : अघ्यक्ष महोदय,  
 एक आवश्यक प्रश्न करना था।

अघ्यक्ष महोदय : जो आगे आवेगा वह  
 इससे भी ज्यादा आवश्यक है।

Siliguri-Gauhati Pipeline Project

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\*180. { Shri Morarka:  
 Shri R. S. Pandey:

Will the Minister of Mines and Fuel be pleased to refer to the reply given to Unstarred Question No. 589 on the 13th August, 1962 and state:

(a) whether any decision has been taken on the Project Report of Siliguri-Gauhati Pipeline Project;

(b) if so, its nature; and

(c) the total cost involved in this project?

**The Minister of Mines and Fuel (Shri K. D. Malaviya):** (a) Yes, Sir.

(b) M/s. Bechtel Corporation of the U.S.A. have been entrusted with the design, engineering and construction management of this Pipeline Project.

(c) About Rs. 6 crores.

**Shri Morarka:** What would be the total length of this pipe line, and what would be the exact estimated cost?

**Shri K. D. Malaviya:** This is a scheme to construct a 160 mile pipe line. The dimension will be 8", and the total cost, as I said, will be Rs. 6 crores, including foreign exchange.

**Shri Morarka:** May I know whether the equipment necessary for this pipe line, pipes etc., would be supplied by Rourkela, or whether they would be imported from abroad?

**Shri K. D. Malaviya:** The present scheme is to take the entire stock from Rourkela.

#### Sun Cookers

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\*181. { **Shri Morarka:**  
 { **Shri K. C. Pant:**  
 { **Shri Rajeshwar Patel:**

Will the Minister of **Scientific Research and Cultural Affairs** be pleased to state:

(a) whether the sun cooker has been perfected and whether it is proposed to be produced on a commercial scale; and

(b) if not, the reasons therefor?

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** (a) and (b). A type of solar cooker was developed by the National Physical Laboratory, New Delhi and patented in 1952. The patent was leased out to two firms for commercial production, but the off take has been very limited.

**Shri Morarka:** May I know the total amount spent by the Government or the laboratory on this experiment?

**Shri Humayun Kabir:** It is not possible to give any account of this separately because this was taken as part of the normal activities of the National Physical Laboratory, and therefore no separate accounts were kept.

**Shri Tyagi:** Does it cook at all?

**Shri Morarka:** Why has not it become popular? Is it effective, or has it failed?

**Shri Tyagi:** The Sun is defective!

**Shri Humayun Kabir:** The major difficulty is that you want a cooker which can be worked all the year round. Now sometimes there are rainy days. Secondly, it does not work at night. These are the two basic difficulties. As I told the House earlier, we have tried to divert attention to other uses of solar energy rather than cooking.

**Shri Morarka:** Could not these difficulties have been foreseen?

**Shri K. C. Pant:** In view of the immense potentialities of utilising the energies of the Sun for generating power in sub-tropical countries like India, may I know if the Government has undertaken any programme exclusively devoted to tapping Sun energy in India?

**Mr. Speaker:** It is not the Sun energy that is under question, but it is the cooker. We are directly connected with the cooker only. The whole Sun cannot be brought in, to whatever use its energy may be put.

**Shri U. M. Trivedi:** May I know whether these cookers were used for cooking or making things hot?

**Shri Humayun Kabir:** They were used for cooking, and an hon. Member of this House used these cookers for a long time, but because of the two difficulties I mentioned, that they are not usable at night and so far no adequate battery for storing this energy has been devised, they have not proved very effective.